

DIVISION BENCH  
COURT - I

**S-15**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.A.(CAA)/107(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07<sup>TH</sup> MAY 2024**

IN THE MATTER OF	FREELANCER COMMERCIAL LIMITED
UNDER SECTION	SEC. 230-232, SEC 234

**Appearances (via video conferencing/physically)**

Mr Arun Kumar Jaiswal,PCS ] For the Applicants

**ORDER**

1. Ld.authorsied representative for the Applicant present.
2. Heard. **Reserved for orders.**

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**